22. Shri Suresh Kumar Consul General, Frankfurt.
23. Shri M. F. R. Bijli—Second Secretary, Jeddah.
24. Shri S. P. Krishnamurti—First Secretray, Ottawa.
25. Shri Rabi Ray—Dy. Financial Adviser, Washington.
26. Shri Har Mander Singh—Financial Adviser, Gangtok.
27. Shri Ajit Mozoomdar—Chief Accounting Officer, London.
28. Shri K. Sankaran—Financial Adviser, London.
29. Shri V. V. Paranjpe—Chairman and Leader of Indian Delegation, Phnom-Penh.

PUBLICATION OF 'STATISTICAL ABSTRACT OF THE INDIAN UNION, 1966'

*104. SHRI G. R. PATIL:
SHRI A. G. KULKARNI:

Will the PRIME MINISTER be pleased to state:

(a) the reasons for the inordinate delay in the publication of the 'Statistical Abstract of the Indian Union 1966'.

(b) whether any schedule is being kept in order to publish this book annually well in time giving out details covering the immediate preceding year; and

(c) if not, the reasons therefor?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) The Statistical Abstract of the Indian Union 1966 which was due for publication by the middle of 1967 was published in September 1967. The delay was due to the collection and compilation of massive data from a very large number of Central and State Agencies and in printing.

(b) Every effort will be made to publish be made to publish the Abstract in time.

(c) Does not arise.

A.I.R. FEATURE "TODAY IN PARLIAMENT"

*105. SHRIMATI LALITHA (RAJAGOPALAN): Will be Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that in the feature "Today in Parliament" there is a monopoly of only four journalists;

(b) if the answer to part (a) above be in the affirmative, whether Government have taken any steps to check this tendency; and

(c) if so, what are the details of the steps taken?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) No, Sir.

(b) and (c) Do not arise.

*106. [*Transferred to 9th May*, 1968.]

*107. [*Transferred to 7th May*, 1968.] *as Unstarred Question No.* 307 *A*].

SECOND UNIT OF BHARAT ELECTRONICS

*108. SHRI M. V. BHADRAM:
SHRI BALACHANDRA MENON:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have decided to set up the second unit of Bharat Electronics;

(b) whether the Government of Andhra Pradesh have offered the required land, water and Power for the same; and

(c) if so, whether any decision has been taken by the Central Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): (a) To meet the substantial demand for Microwave and Radar Equipment and having re-